

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 8th April, 2022

No.HC.VII-23/2022/ **2537** /A. Shri Jogeswar Borah, Presiding Officer, Industrial Tribunal, Cachar, Silchar, is transferred and posted as District and Sessions Judge, Biswanath, the post being newly created by the Govt., vide letter No.JDJ.279/2021/43 dated 10.03.2022, vice Smti Roushan Ara Rahman, District and Sessions Judge designate, Biswanath, allowed to continue at her present place of posting, until further recommendation.

Shri Borah will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment on the day of inauguration of the Judicial Court at Biswanath, to be notified later on.

No.HC.VII-23/2022/ **2538** /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure,1973, the High Court is pleased to appoint the following Officer, as the Sessions Judge of the Sessions Division /jurisdiction with Head-quarters as shown below against his name to exercise such powers within the local limits of his respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officer	Sessions Division	Head-quarters/ Station
1.	Shri Jogeswar Borah	Biswanath	Biswanath

No.HC.VII-23/2022/ **2539** /A. The transfer order of Smti Roushan Ara Rahman, Principal Judge, Family Court, No.II, Kamrup (M), Guwahati, as District and Sessions Judge, Biswanath, vide High Court's Notification No.HC.VII-23/2022/1740/A dated 25.03.2022, is cancelled and she is directed to continue as Principal Judge, Family Court, No.II, Kamrup (M), Guwahati, until further recommendation.

The power is personal to the Officer concerned and may be exercised by them at any station.

By Order,
Sd/- Romen Baruah,
REGISTRAR (VIGILANCE)

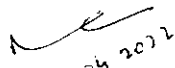
Memo No.HC.VII-23/2022/ **2539 - 2561** /A.

Dated 08.04.2022

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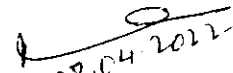
1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

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08.04.2022

He is requested to invest Shri Jogeswar Borah with the powers of District Judge.

2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, _____
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
14. Shri Jogeswar Borah, Presiding Officer, Industrial Tribunal, Cachar, Silchar.
15. Smti Roushan Ara Rahman, Principal Judge, Family Court, No.II, Kamrup (M), Guwahati.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Chief Judicial Magistrate, _____
18. The Deputy Registrar(_____), Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
20. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
22. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


08.04.2022

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI